BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

ORIGINAL. **Application No.** 69 **of 2025 (SZ)**

Between

K. Hariharan ... Applicant

And

The Chief Secretary to the Government of Tamil Nadu,

Government Secretariat, Fort St. George, Chennai - 600 009

And 8 Others., ... Respondents

INDEX TO TYPED SET PAPERS- II

S.No	Date	Description	Page No.
1.	17.03.2025	Communication by the Respondent No.7 to Respondent No.9 with English Translation- Annexure A6	1
2		Photos- Annexure A7	4

It is certified that all the above documents are true copies of the original documents.

Dated at Chennai this the 19th day of April 2025

Counsel for the Applicant

Annexure- A6

// ஊரக வளர்ச்சி மற்றும் ஊராட்சித்துறை//

விடுநர்	பெறுநர்
திருமதி.ஆ.சசிகலா, வட்டார வளர்ச்சி அலுவலர் (கி.ஊ) காட்டாங்கொளத்தூர் ஊராட்சி ஒன்றியம், செங்கல்பட்டு மாவட்டம். E mail ID bdokattankolathur@gmail.com	ஊராட்சி மன்ற தலைவர், வேங்கடமங்கலம் ஊராட்சி.

ந.க.எண்.85/2025/ஆ1, நாள் - 17.03.2025

ஐயா/ அம்மையீர்,

பொருள்: ஊராட்சி நிர்வாகம் - செங்கல்பட்டு மாவட்டம் - காட்டாங்கொளத்தூர் ஊராட்சி ஒன்றியம் - வேங்கடமங்கலம் கிராம ஊராட்சி புல எண்- 15,16/2,22-ல் அரசு மேய்க்கால் புறம்போக்கு நிலத்தில் உள்ள மரக்கன்றுகளை அகற்றி காவல்துறைக்கு கட்டுமான பணிக்காக தீர்மானம் இயற்றப்பட்டதாக தெரிவித்து புகார் மனு வரப்பெற்றது - உரிய நடவடிக்கை மேற்கொள்ளுவதற்கு மனுவினை அனுப்பிவைத்தல் - சார்ந்து.

பார்வை: Mr.K.Hariharan S/o Mr.Kalimuthu, No 10, Subash Chandra bose Nagar, Vengadamangalam, Chengalpattu- 600 127. மனு நாள்- 24.02.2025.(இவ்வலுவலகம் வரப்பெற்ற நாள் - 28.02.2025)

******

பார்வையில் காணும் கடிதத்தில் செங்கல்பட்டு மாவட்டம் காட்டாங்கொளத்தூர் ஊராமட்சி ஒன்றியத்திற்குட்பட்ட வேங்கடமங்கலம் ஊராட்சியில் புல எண் - 15,16/2, 22-ல் அரசு மேய்க்கால் புறம்போக்கு நிலத்தில் உள்ள சுமார் 10,000 மரக்கன்றுகளை அகற்றி தமிழ்நாடு காவல்துறைக்கு கட்டுமான பணி மேற்கொள்ளுவதற்காக வேங்கடமங்கலம் கிராம ஊராட்சியில் தீர்மானம் இயற்றப்பட்டதாகவும் மேற்கண்ட பகுதியில் சுமார் 25,000 மரங்கள் இருப்பதாகவும் அதில் 10,000 மரக்கன்றுகளையாவது அகற்றி கட்டுமான பணி மேற்கொள்ளுவதற்கு தயார் செய்யப்பட்டு வருகிறது என தெரிவித்தும் அந்நிலமானது சமூக காடுகளாக பராமரிக்கப்பட்டு வந்ததாகவும் தற்பொழுது மேற்கண்ட கட்டுமான பணி நடைபெற்றால் சுற்றுச்சூழல் மாசு ஏற்பட வாய்ப்புள்ளது எனவும் மழைக்காலங்களில் அருகாமையில் உள்ள மழைநீர் வரத்து கால்வாய் பொன்மார், கண்டிகை, மதுரப்பாக்கம் வழியாக அகரம்தென் எரியை சென்றடைவதில் சுணக்கம் ஏற்பட்டு தேங்கி வெள்ளம் ஏற்பட அபாயம் உள்ளதாகவும் மேலும் இவ்விடத்திற்கு பதிலாக அருகாமையில் உள்ள 35 ஏக்கர் பரப்பளவு கொண்ட காலி மனையில் கட்டுமான பணியினை மேற்கொள்ளலாம் என தெரிவித்து புகார் மனு வரப்பெற்றுள்ளது.

எனவே அரசு நிபந்தனைகள் தெரிவித்துள்ளதிற்கிணங்க தீர்மானம் உரிய வழிகாட்டுதலின் படி இயற்றப்பட்டுள்ளதா அப்படி இயற்யப்பட்ட நகல் அலுவலகத்தில் சமர்ப்பிக்கப்பட்டு மாவட்ட ஆட்சித்தலைவர், செங்கல்பட்டு அவர்களின் அனுமதி பெறப்பட்டு மேற்கண்ட துறைக்கு அனுமதி வழங்கப்பட்டுள்ளதா மரக்கன்றுகளை அகற்ற துறை சார்ந்த அலுவலரினடம் அனுமதி பெறப்பட்டதாக போன்ற விவரங்களை ஆராய்நது உரிய நடவடிக்கை மேற்கொள்ளும் பட்சத்தில் மட்டுமே அனுமதி அளிக்கப்பட வேண்டும். இப்பொருள் மீது நடவடிக்கை எடுக்கும் பொருட்டு கடித நகல் இத்துடன் இணைத்து அனுப்பிவைக்கப்படுகிறது என்பதனை கனிவுடன் தெரிவித்துக் கொள்கிறேன்.

17/3/2025

வட்டாரவளர்ச்சி அலுவலர் (கி.ஊ.),
காட்டாங்கொளத்தூர்

17.03.25

நகல்

1, மண்டல துணை வட்டார வளர்ச்சி அலுவலர்(ம-1) காட்டங்கொளத்தூர் ஊராட்சி ஒன்றியம் } கண்காணிக்கும் பொருட்டு.
2. ஊராட்சி செயலர், வேங்கடமங்கலம் ஊராட்சி - உரிய நடவடிக்கை எடுக்கும் பொருட்டு
3. Mr.K.Hariharan S/o Mr.Kalimuthu, No 10, Subash Chandra bose Nagar, Vengadamangalam, Chengalpattu- 600 127.

Covering letter KTR Block

// Rural Development and Panchayat Department//

From:
Mrs. A. Sasikala,
Block Development Officer (BDO)
Kattankolathur Panchayat Union,
Chengalpattu District.
E mail ID: bdokattankolathur@gmail.com

To:
Panchayat President,
Vengadamangalam Panchayat.

Na.Ka.No.85/2025/Aa1, dated 17.03.2025

Sir/ Madam,

Sub: Panchayat Administration- Chengalpattu District - Kattankolathur Panchayat Union - Vengadamangalam Village Panchayat Survey No. 15, 16/2, 22 -received a complaint that resolution has been passed for removal of Trees from government grazing land and allotted for construction for Police Department – Complaint forwarded for taking appropriate action.

Reference: Mr.K.Hariharan S/o Mr.Kalimuthu, No 10, Subash Chandra Bose Nagar, Vengadamangalam, Chengalpattu- 600 127. Date- 24.02.2025.

In the above reference letter, a Complaint has been received by stating that a resolution has been passed to remove about 10,000 saplings from government grazing land in Survey No. 15, 16/2, 22 in Vengadamangalam village panchayat under Kattankolathur Panchayat Union, Chengalpattu District and to carry out construction work for Tamilnadu Police Department and it is stated that 10,000 trees are removed out of 25,000 trees in the above area and were prepared for construction work, but the land was maintained as a Social forest and there is a possibility of environmental pollution if the above construction work is carried out, and during the rainy season, there is a risk of stagnation and flooding of the nearby rainwater canal passing through Ponmar, Kandigai, Madurapakkam and reaching

Agaramthen Lake. Moreover, instead of this place, vacant land of 35 acres near this place can be used for Construction.

Therefore, Permission has to be given only if proper action has been taken only after examining whether the resolution has been passed according to the norms stated in the Government Guidelines, Whether the copy of the resolution has been submitted to the office and the permission has been obtained from the District Governor, Chengalpattu, and then permission has been granted to the above Department and whether permission has been obtained from the concerned Department official for cutting of trees. It is kindly inform that a copy of the letter is enclosed herewith to take action on the matter.

-Sd-

District Development Officer (V.P),

Kattankolathur

Copy to:

1.Zonal Deputy Block Development Officer (V.P)
Kattankolathur Panchayat Union, … for monitoring purpose

2. Panchayat Secretary.
Vengadamangalam Panchayat … In order to take appropriate action

3. Mr.K.Hariharan S/o Mr.Kalimuthu,
No. 10, Subash Chandra Bose Nagar,
Vengadamangalam, Chengalpattu-600 127.

4

ANNEXURE-A7

5A

GPS Map Camera
Google
Chennai, Tamil Nadu, India
159, Kelambakkam - Vandalur Rd, Rathinamangalam, Chennai, Tamil Nadu 600127, India
Lat 12.858223° Long 80.133337°
18/04/2025 06:10 PM GMT +05:30

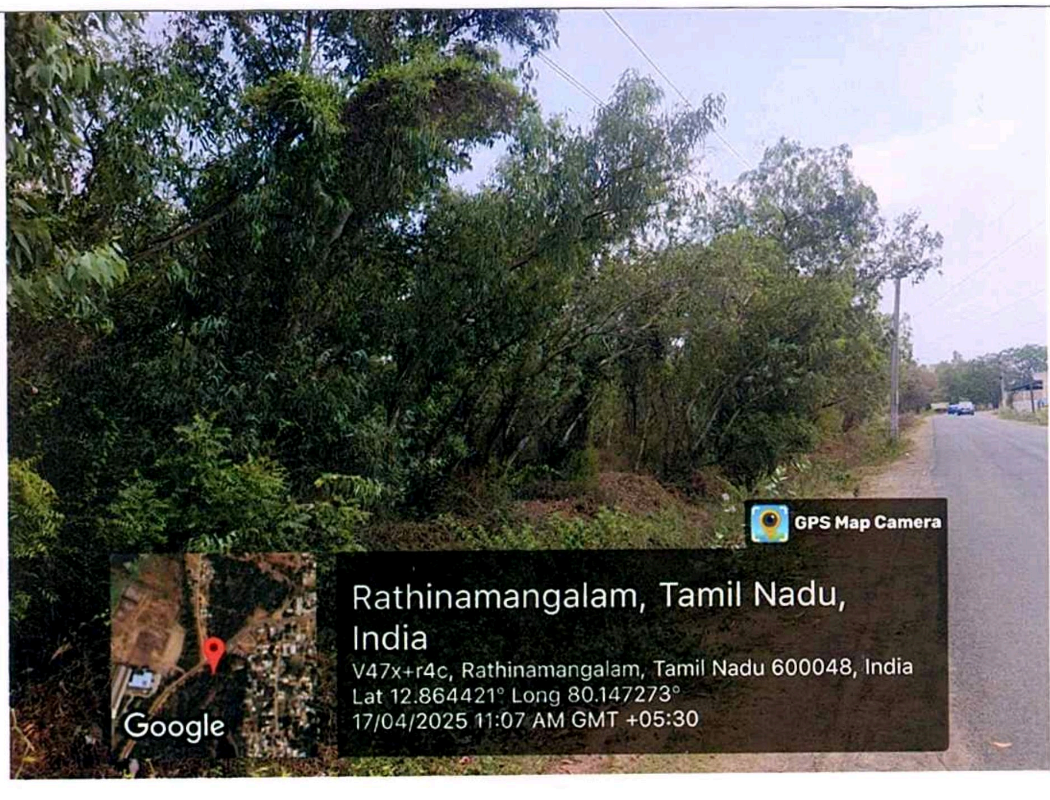
5B

GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
1/6, Rathinamangalam, Tamil Nadu 600126, India
Lat 12.863754° Long 80.146425°
17/04/2025 10:58 AM GMT +05:30

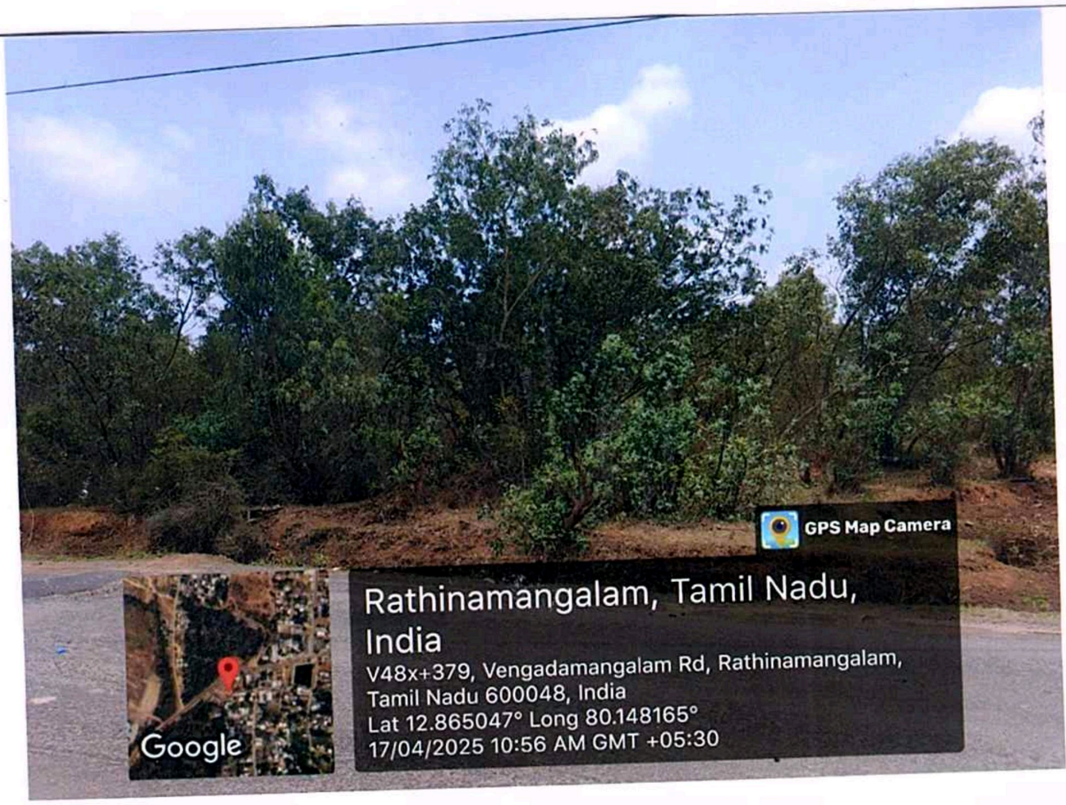
6

GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
1/6, Rathinamangalam, Tamil Nadu 600126, India
Lat 12.864169° Long 80.147013°
17/04/2025 10:58 AM GMT +05:30

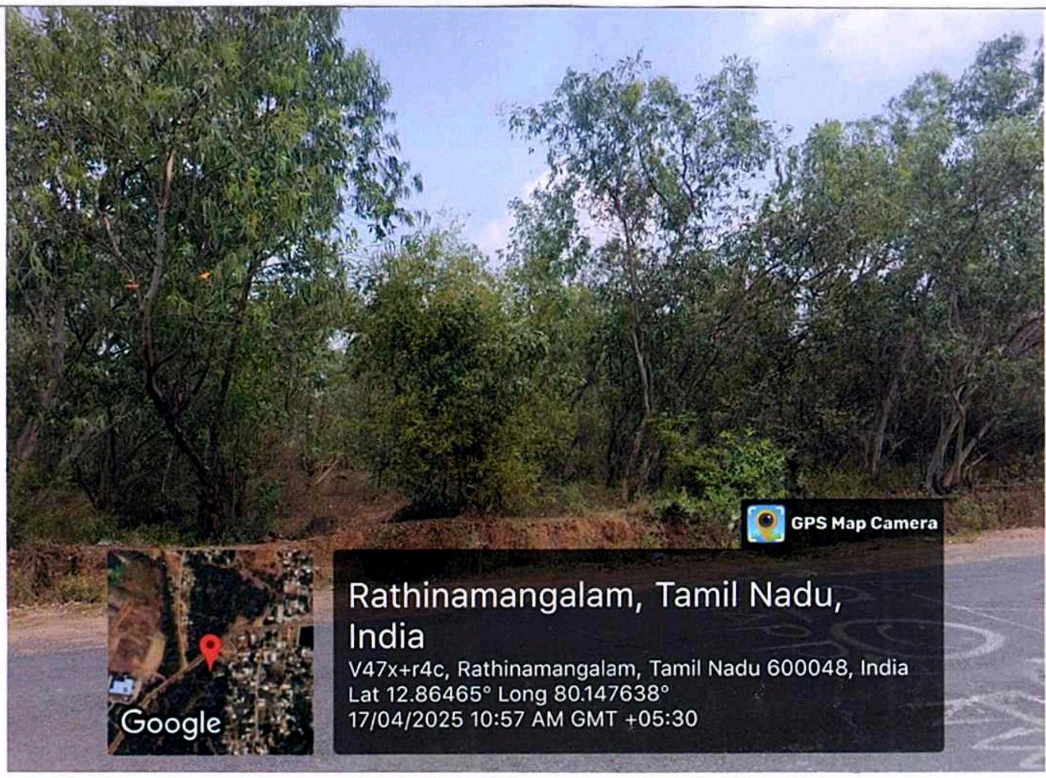
6B


GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
V47x+r4c, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.864421° Long 80.147273°
17/04/2025 11:07 AM GMT +05:30

7A


GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
V48x+379, Vengadamangalam Rd, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.865047° Long 80.148165°
17/04/2025 10:56 AM GMT +05:30

7B


GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
V47x+r4c, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.86465° Long 80.147638°
17/04/2025 10:57 AM GMT +05:30

8

GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
V47x+r4c, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.864418° Long 80.147273°
17/04/2025 11:07 AM GMT +05:30

8B

GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
Aretha Royele 29 D T 29 D 1 Artha Royele Ratnamamgalam Tamil Nadu Chennai 6000048, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.861833° Long 80.145194°
17/04/2025 10:59 AM GMT +05:30

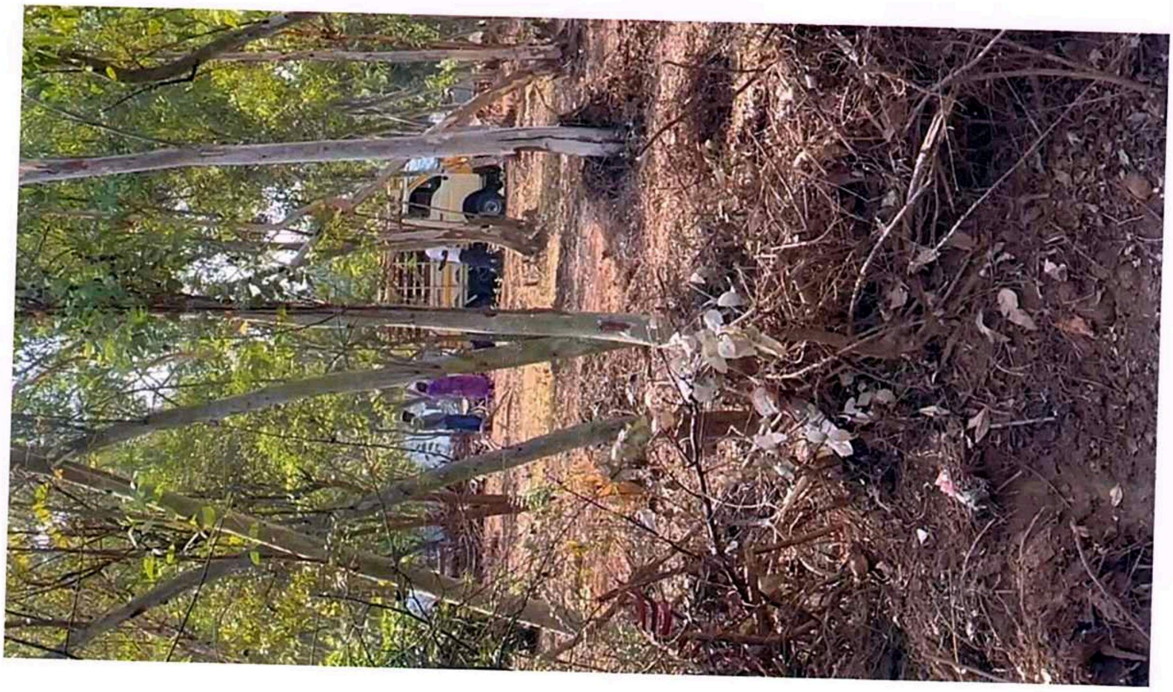
TAMBARAM CITY POLICE
YOUR SAFETY IS OUR PRIORITY
GPS Map Camera
Google
Rathinamangalam, Tamil Nadu, India
V46x+cmv, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.860847° Long 80.147906°
17/04/2025 11:02 AM GMT +05:30

913

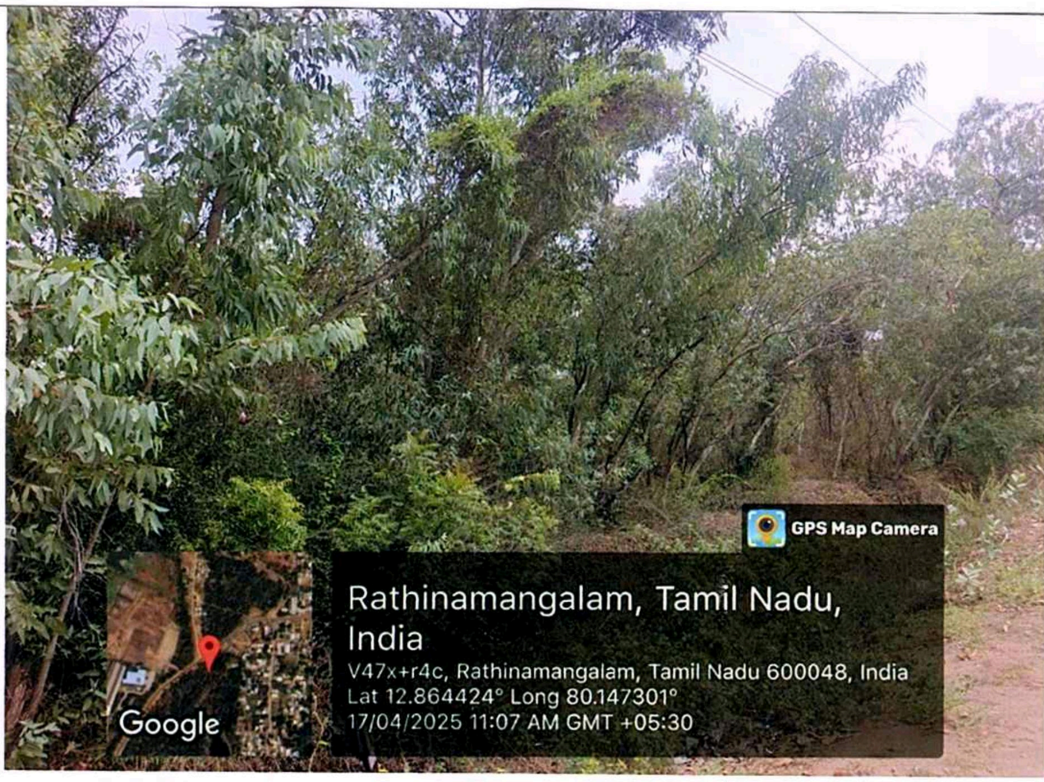
TAMBARAM CITY POLICE

10

1013



11 A


GPS Map Camera
Rathinamangalam, Tamil Nadu, India
V47x+r4c, Rathinamangalam, Tamil Nadu 600048, India
Lat 12.864424° Long 80.147301°
17/04/2025 11:07 AM GMT +05:30
Google

11 B

12

12 B

13

13B

14A

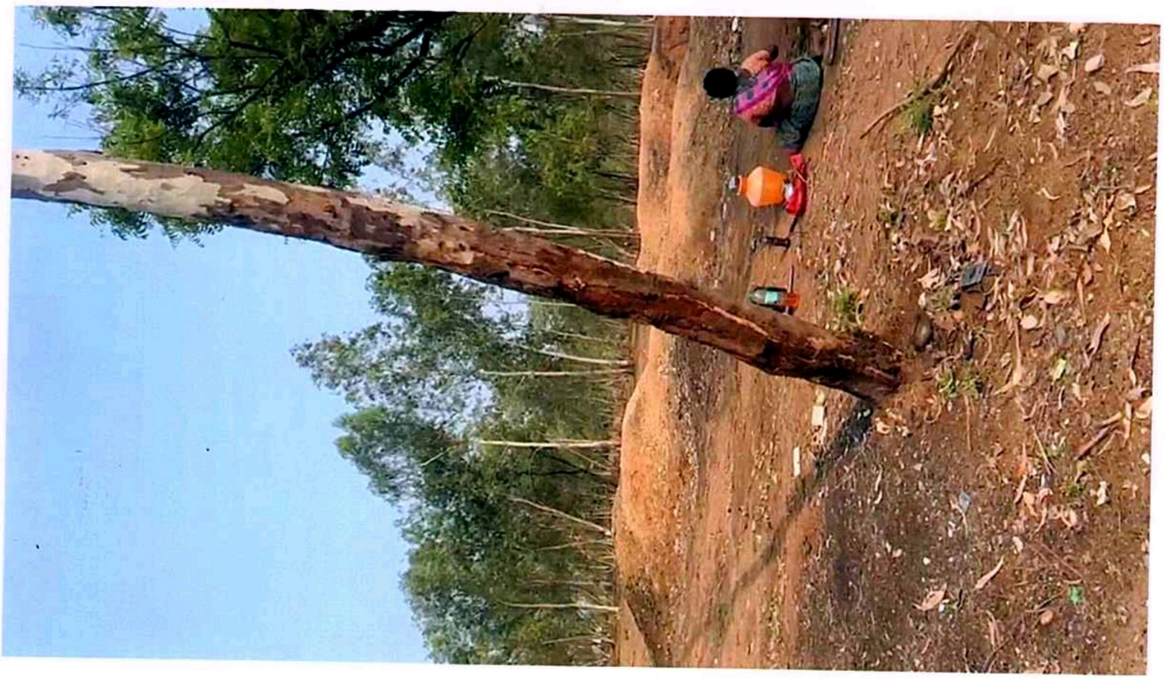
14B

15

15 B

16

16 13



17A

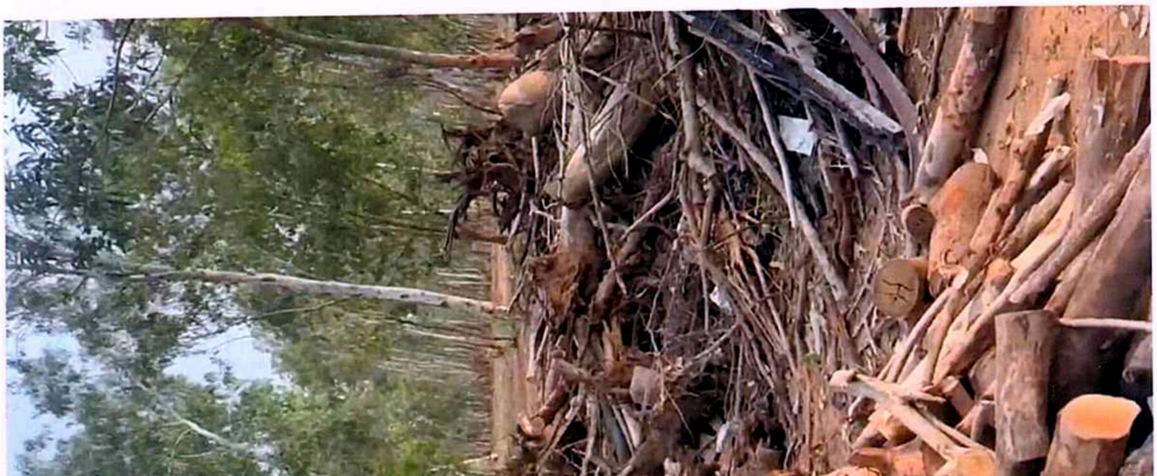
17B

18

18B

19

19 13



20

20B

NATIONAL GREEN TRIBUNAL

(SZ), CHENNAI

~~**Application**~~ O.A **No.** 69 **of 2025 (SZ)**

Between

K. Hariharan

... Applicant

And

The Chief Secretary to the Government of Tamil Nadu,
Government Secretariat,
Fort St. George, Chennai - 600 009
And 8 Others.,

.... Respondent

TYPED SET No. II

R.Sankarakutraligam, E,No.550/2003
V.V.Kathiresan, E.No.2306/1999
V.Premkumar, E.No.2350/2007
M.Amalraj, E.No.3369/2018
S.Yuvaraj, E.No.785/2018
R.Deepak Kanna, E.No.5720/2022
Mohammed Munassar, E.No. 8406/2022
COUNSEL FOR APPLICANT
M.9382788994